

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 232/Chd/Pb/2018

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

M/s. Upkar Steel Traders

...Petitioner-Operational Creditor

Vs.

M/s. Super Hinges Private Limited

...Respondent-Corporate Debtor

Present: None for the petitioner.

Despite second call, none appeared for the petitioner. The matter be listed for preliminary hearing on 10.09.2018. The Registry shall inform the counsel for the petitioner telephonically.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

August 06, 2018

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